

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-20/1999/3076/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Satyajit Khound,
Special Judge, CBI, Assam,
Addl. Court No. 1, Chandmari, Guwahati -03.

Dated Guwahati the April, 2023

Sub: **Withdrawal of Casual leave and Restricted holiday.**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/327/E dated 05.04.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for withdrawal of **casual leave on 18.04.2023** and **Restricted holiday on 19.04.2023** has been accepted.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/1999/3077-3079/dated 11-04-2023

Copy to.

1. The Special Judge, CBI, Assam, Addl. Court No.2 , Chandmari, Guwahati -3.
2. The Special Judge, CBI, Assam, Addl. Court No.3 , Chandmari, Guwahati -3.
- ✓ 3. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Initials]